

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

LOK SABHA

UNSTARRED QUESTION NO. 2801

TO BE ANSWERED ON WEDNESDAY, 02ND AUGUST, 2017

REGULATION OF POLITICAL PARTIES

2801. SHRI GUTHA SUKENDER REDDY:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Parliamentary Standing Committee has recommended for regulation of sprouting of non-popular unrecognised political parties in the country; and
- (b) if so, the details thereof and the response of the Government thereto?

ANSWER

**MINISTER OF STATE FOR LAW AND JUSTICE AND ELECTRONICS AND
INFORMATION TECHNOLOGY
(SHRI P.P.CHAUDHARY)**

(a) : No such recommendation has been received from the Parliamentary Standing Committee.

(b) : Does not arise.
